NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/161/2016

NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S) : M/s Sree Thirumali Electronics Pvt Ltd & 7 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The matter is adjourned for appearance of the parties. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)